

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/2017	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

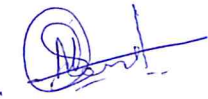
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) S. PRASANNA KUMAR.



Advocate for

Respondent No. 1 to 8.

2) K. S. BHEEMAI AH Counsel for ROC R<sub>12</sub>. 

1. Rekha. M.



Advocate for  
Petitioner.

2. Adv. V. RAJITH SHANKAR

3. Adv. SHIBU ABRAHAM VERGIL

4. Adv. SHYAMOGAN. N



Adv. MANASI KUMAR, FOR MS. RENU GOPALA KRISHNAN, ADV FOR  
R-7 & 11 (MOB: 9986394523)

P.T.O.

Counsel for petitioner is present. Counsel for Respondent is present. Standing counsel for ROC is also present.

The senior counsel appearing for respondents is reported to be in the High Court and that he is unable to attend the Tribunal today and the counsel for respondents requested time till 20.12.2017.

List the matter on 20.12.2017 at 3.00 p.m. and the matter is finally listed for completing the arguments on the side of respondents.



MEMBER (T)



MEMBER (J)